

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

C.P.NO. 14/95 in O.A. 809/94.

Date of Order: 26-10-95.

Between:

Smt. Y. Kanakavalli.

Applicant.

and

1. Mr. Dubey, Chief Personnel Officer,
Personnel Branch, S.C.Rly.
Secunderabad.
2. Mr. K. Venkatakrishnaiah,
Senior Divisional Personnel Officer,
S.C.Rly, Guntakal.

Defendants.

For the Applicant: Mr. T. Lakshminarayana, Advocate.

For the Respondents: Mr. V. Bhimanna, SC for Rlys.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN
THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

A copy of the Order dt. 20-10-95 in No.G.P.500/I/V, of Sr.D.P.O. Guntakal(returned after perusal) was produced by the learned standing counsel for the respondents to show that the representation of the applicant was already considered as per the directions in the O.A.

2. No one is present for the applicant.

3. In view of the submissions for the Respondents, the CP had become infructuous and accordingly it is dismissed.

Ans 2-11-95
Deputy Registrar(J)CC

To

1. Mr. Dubey, Chief Personnel Officer, Personnel Branch, S.C.Rly, Sec'bad
2. Mr. K. Venkatakrishnaiah, & Senior Divisional Personnel Officer, S.C.Rly, Guntakal.
3. One copy to Mr. T. Lakshminarayana, Advocate, CAT.Hyd.
4. One copy to Mr. V. Bhimanna, SC for Rlys. CAT.Hyd.
5. One spare copy.

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